Written Answers [10 MARCH 1993]

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to Questions 166

| 1 | 2 | 3 | 4 |
|----------|--|----|--------------------------------------|
| 20 | Safdarjang Fire Station, Opp. Airport Safdarjang (Jor Bagh), New Delhi | 58 | 5 kms, approx, |
| 21 | Mathura Road Fire Station, Chowk Hari Nagar Ashram, New Delhi | 57 | 8/9 kms. approx. |
| 22 | Okhia Fire Station, Near Modi Floor Mill Okhia Industrial Estate, New Delhi . | 23 | 3 kms. " |
| 23 | Tikri Fire Station, Insider IOC Tikri Boiling Plant | 10 | Only IOC Plant |
| 24 | Jwala Puri Fire Station, Vill. Sayad Nangloi, New Delhi | 23 | 4 km. ,, |
| 25 | Najaf Garh Fire Station, Near Dhanga Bus Stand | 12 | 10 km. " |
| 26 27 | Rohini Fire Station, Near Madhvana Chowk. Rashtrapati Bhawan Fire station, Rashtrapati Bhawan Garrage. | | 6/7 km. approx. Only R. P. Bhaway |
| 28 | Bawana Fire Station, Near DTC Depot, Bawana | | 5/6 km. approx. |
| 29 | Badli Fire Station, Badli Industrial Area, Delhi | 21 | 8 kms. ", |
| 30 | Nehru Place Fire Station, Near Telephone Exchange, Nehru Place, New Delhi | 35 | 15 kms. ", |
| 31 | Bhikaji Cama Place Fire Station, Near Hotel Hayat Regency | 37 | 10 kms, |

Important files regarding unauthorised construction missing from M.C.D. Office

1859. SHRI GURUDAS DAS GUPTA : SHRI N. GIRI PRASAD :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that some important files relating to unauthorised constructions were found missing from the South Zone headquarters of Delhi Municipal Corporation in Green Park;

(b) if so, the details thereof; and

(c) the details of the further investigations made in this regard and with what results ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED) : (a) Yes, Sir.

(b) and (c) The Municipal Corporation of Delhi has reported that on 13-1-93 the lock of the almirah of the Zonal En-

gineer (Bldg.), South Zone, was found broken when he came to attend the office on that date. 12 files pertaining to unauthorised construction/deviations from sanctioned plans were found missing from the almirah. A case has been registered under section 380 I. P. C. vide FIR No. 31 at Police Station Hauz Khas in this rgard.

Detentions made under TADA

1860. SHRI G. PRATHAPA REDDY :

DR. SHRIKANT RAMCHAN-DRA JICHKAR :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) what is the total number of deten. tions made in various States under the Terrorist and Disruptive Activities (Prevention) Act, 1985 as on 15th February, 1993;

•(b) how many detenues as in part (a) above were released by the Courts and tke reasons for released; and (c) what is 'he mechanism to monitor the implementation of this Act ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT) : (a) Available information regarding number of detentions made by the States under the Terrorist and Disruptive Activities (Prevention) Act is attached as Statement. [See below]

(b) As the State Governments have been empowered to apprehend and prosecute persons under TADA the information regarding number of detenues released by the Courts and the reasons for their release is not maintained by the Central Government.

(c) Monitoring is done 'hrough periodical reports obtained from the State Govments.

Statement

| S. Name of the States No. | | | No. of detentions made in various States under TADA as on 15-2-93 | | |
|------------------------------|----------|-----|--|-------|--|
| 1. Andhra Prade | <u>-</u> | • | | 5614 | |
| 2. Arunachal Pra | desh | @ | | 88 | |
| 3. Assam@ | | ٠. | | 10779 | |
| 4. Bihar@ . | | | | 190 | |
| 5. Gujarat* . | | | | 14094 | |
| 6. Haryana@ | | • | | 916 | |
| 7. Himachal Prad | esh@ | . 0 | | 55 | |
| 8. J&K* . | | | | 1826 | |
| 9. Karnataka@ | • | | | 26 | |
| 10. Maharashtra* | | | | 1125 | |
| 11. Madhya Prades | h@ | • | | 103 | |
| 12. Manipur@ | | | | 1003 | |
| 13. Punjab@ | | | | 14457 | |
| 14. Rajasthan@ | | | | 422 | |
| 15, Tamil Nadu | | | | 147 | |
| 16. Tripurz@ | | | | 47 | |
| 17. Uttar Pradesh@ | | | | 851 | |
| 18. West Bengal@ | | | | 525 | |

@Figures for December, 1992.

Refugees from Sri Lanka

1861. SHRI MOOLCHAND MEENA : DR. SHRIKANT RAMCHAND-

DRA JICHKAR :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of refugees from Sri Lanka who are present in India;

(b) what is the total amount of money spent on their facilities during the last years; and

(c) what steps are being taken to ensure their safe return ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED) : (a) At present there are 1,13,377 Sri Lankan refugees in India.

(b) During the last three years the Union Government has spent an amount of Rs. 61.18 Crores on providing relief facilities and accommodation to these refugees.

(c) The refugees, who are willing to go back to their home-land and who hail from the areas which are declared as safe by the Sri Lankan Government, are repatriated under the arrangement of the Government of India. As and when adequate number are located, their repatria ion is arranged by sea/Air, depending upon the convenience of the Sri Lankan Government to receive them. The Indian Navy and the Coast Guard ensures the safety of the vessels on their voyages to Sri Lanka.

Support to LTTE

1862. SHRI V. RAJ AN CHELLAPPA : Will the Minister of HOME AFFAIRS be pleased 'o state :

(a) whether it is a fact that the political parties like Pattali Makkal Ketchi and Tamilar Desia Iyakkam are supporting LTTE directly or indirectly; and

(b) if so, the steps taken by Government to ban 'hese parties ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT) : (al and (b) Some reports in this regard have come to notice. All relevant aspects in this regard are being looked into.